

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.  
OA.No. 1542/95.

Date of order: 15-12-95.

Between:-

K.Santosh Kumar                      ...                      Applicant.

And

1. The Senior Superintendent of Post Offices,  
Nizamabad Division, Nizamabad.
2. The Sub-Divisional Inspector of Post Offices,  
Kamareddy, Nizamabad Dist.
3. Sri M.Narayan Reddy S/o Chinnoor,  
Nagireddypeta(M), Nizamabad Dist.

...                      Respondents.

Counsel for the Applicant: Mr.K.Venkateshwarlu

Counsel for the Respondents: Mr.N.R.Devaraj, Sr. CGSC.

CORAM:

HON'BLE MR.JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI A.B.GORTHI, MEMBER ADMINISTRATIVE.

Hon'ble Tribunal made the following order:-

It is submitted for the applicant that this O.A.  
is withdrawn with liberty to file R.A. in OA.1395/93.

Subject to the above, the O.A. is dismissed as  
withdrawn. Shri N.R.Devaraj appeared for Respondents.

*Arishin*  
Dy.Registrar(Judl)

Copy to:-

1. The Senior Superintendent of Post Offices,  
Nizamabad Division, Nizamabad.
2. The Sub-Divisional Inspector of Post Offices,  
Kamareddy, Nizamabad Dist.
3. Sri M.Narayan Reddy, R/o Chinnoor, Nagireddipeta(M),  
Nizamabad Dist.
4. One copy to Mr.K.Venkateshwarlu, Adgocate, CAT, Hyd.
5. One copy to Mr.N.R.Devaraj, Sr. CGSC. CAT, Hyd.
6. One spare copy.

OA - N 42/95

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRIKUMAR  
VICE CHIEF JUSTICE

AND

*A. B. Gonthi M.A.*

THE HON'BLE MR. R. RANGARAJAN M.A.

DATED: *11-12* -1995

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No. *1542/95*

T.A.No.

(W.P.No. )

Admitted and Interim directions  
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm.

Central Administrative Tribunal  
**DESPATCH**  
*1* JAN 1996 *NSM*  
**HYDERABAD BENCH**